

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-513

IB-486/PB/2018

CA/603/2019, CA/1315/2019

IN THE MATTER OF:

Usha Devi

.....Applicant

Vs.

Praveer Construction Pvt Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq

Order delivered on 09.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Alok Kaushik, Adv Rakesh Kumar, Adv Ankit Sharma
,Adv Preeti Kashyap, Adv Varun Pandit, Adv Yash
Dhawan

ORDER

Ld. Counsel for the Liquidator is present and submitted that this Adjudicating Authority had earlier reserved an order of an application under Section 54 and in that some clarifications have been sought by us and the same is listed on 23.07.2024. Therefore, this application may also be listed on **23.07.2024.**

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**